



తెలంగాణ రాజపత్రము
THE TELANGANA GAZETTE
PART IV-B EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 4] HYDERABAD, TUESDAY, MARCH 22, 2022.

**TELANGANA ACTS, ORDINANCES AND
REGULATIONS ETC.**

The following Act of the Telangana Legislature received the assent of the Governor on the 22nd March, 2022 and the said assent is hereby first published on the 22nd March, 2022 in the Telangana Gazette for general information:—

ACT No. 4 of 2022.

**AN ACT TO AUTHORISE THE APPROPRIATION OF
CERTAIN FURTHER MONEYS FROM AND OUT
OF THE CONSOLIDATED FUND OF THE STATE
OF TELANGANA FOR THE SERVICES OF THE
FINANCIAL YEAR WHICH COMMENCED ON THE
1st APRIL, 2021**

[1]

A. 152 (RSN)

Be it enacted by the Legislature of the State of Telangana in the Seventy Third Year of the Republic of India as follows:-

Short title. 1. This Act may be called the Telangana Appropriation (No.2) Act, 2022.

Authorisation of supplementary appropriation of Moneys from and out of the Consolidated Fund of the State of Telangana for the financial year which commenced on the 1st April, 2021.

2. The State Government may appropriate from and out of the Consolidated Fund of the State of Telangana, for the financial year which commenced on the 1st April, 2021, a further sum not exceeding Twenty four thousand one hundred and forty four crores, ten lakhs sixty thousand rupees, being moneys required to meet, -

(a) the supplementary grants made by the Telangana Legislative Assembly for that year, as set-forth in Column (3) of the Schedule; and

(b) the supplementary expenditure charged on the Consolidated Fund of the State of Telangana for that year, as set forth in Column (4) of the Schedule.

Appropriation. 3. The sums authorised to be appropriated from and out of the Consolidated Fund of the State by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

THE SCHEDULE
(See sections 2 and 3)

SUMS NOT EXCEEDING

Demand Number	Services and Purposes	Voted by the Legislative Assembly	Charged on the Consolidated Fund of the State	Total
		Rs.	Rs.	Rs.
I. State Legislature	Revenue	13,14,39,000	8,19,000	13,22,58,000
II. Governor and Council of Ministers	Revenue	14,35,38,000	2,19,40,000	16,54,78,000
III. Administration of Justice	Revenue	38,62,95,000	8,87,88,000	47,50,83,000
	Capital	24,53,00,000	- -	24,53,00,000
IV. General Administration and Elections	Revenue	103,00,13,000	6,01,41,000	109,01,54,000
V. Revenue, Registration and Relief	Revenue	925,72,40,000	1,00,000	925,73,40,000
VI. Excise Administration	Revenue	102,90,42,000	- -	102,90,42,000
VII. Commercial Taxes Administration	Revenue	58,06,97,000	- -	58,06,97,000
VIII. Transport Administration	Revenue	16,17,67,000	- -	16,17,67,000
IX. Fiscal Administration, Planning, Surveys and Statistics	Revenue	105,68,58,000	163,83,44,000	269,52,02,000
	Capital	7,00,00,000	- -	7,00,00,000
	Loans	5,94,24,000	- -	5,94,24,000
	Public Debt	- -	133,80,00,000	133,80,00,000

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
X.	Home Administration	2051,26,37,000	88,12,000	2052,14,49,000
	Revenue			
	Capital	397,00,14,000	- -	397,00,14,000
XI.	Roads and Buildings	122,04,39,000	- -	122,04,39,000
	Revenue			
	Capital	721,97,29,000	29,56,53,000	751,53,82,000
XII.	School Education	2950,89,27,000	- -	2950,89,27,000
	Revenue			
	Capital	5,81,64,000	- -	5,81,64,000
XIII.	Higher Education	160,32,64,000	- -	160,32,64,000
XIV.	Technical Education	101,28,74,000	- -	101,28,74,000
XV.	Sports and Youth Services	12,49,29,000	- -	12,49,29,000
XVI.	Medical and Health	1672,21,59,000	24,95,000	1672,46,54,000
	Revenue			
	Capital	326,01,99,000	- -	326,01,99,000
XVII.	Municipal Administration and Urban Development	70,20,78,000	- -	70,20,78,000
XVIII.	Weaker Section Housing Programme	26,45,000	- -	26,45,000
XIX.	Information and Public Relations	10,15,19,000	- -	10,15,19,000
	Revenue			
	Capital	1,11,74,000	- -	1,11,74,000
XX.	Labour and Employment	122,21,66,000	- -	122,21,66,000
	Revenue			
	Capital	1,92,94,000	- -	1,92,94,000
XXI.	Social Welfare	26,00,000	- -	26,00,000
	Revenue			

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
XXII.	Tribal Welfare	4,11,24,000	- -	4,11,24,000
XXIII.	Backward Classes Welfare	17,24,12,000	- -	17,24,12,000
	Capital	5,16,74,000	- -	5,16,74,000
XXIV.	Minority Welfare	141,71,14,000	- -	141,71,14,000
XXV.	Women, Child and Disabled Welfare	244,32,80,000	- -	244,32,80,000
XXVI.	Administration of Religious Endowments	17,19,32,000	- -	17,19,32,000
XXVII.	Agriculture	318,70,10,000	- -	318,70,10,000
XXVIII.	Animal Husbandry and Fisheries	176,97,30,000	- -	176,97,30,000
	Capital	10,00,00,000	- -	10,00,00,000
	Loans	71,59,000	- -	71,59,000
XXX.	Co-operation	26,14,55,000	- -	26,14,55,000
XXXI.	Panchayat Raj	744,74,75,000	- -	744,74,75,000
	Capital	2156,57,34,000	- -	2156,57,34,000
	Loans	299,57,06,000	- -	299,57,06,000

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
XXXII. Rural Development	Revenue	1,31,96,000	-	1,31,96,000
	Capital	954,64,78,000	-	954,64,78,000
XXXIII. Major and Medium Irrigation	Revenue	102,87,82,000	-	102,87,82,000
	Capital	5773,86,04,000	63,72,02,000	5837,58,06,000
	Loans	410,06,25,000	-	410,06,25,000
XXXIV. Minor Irrigation	Revenue	7,04,32,000	-	7,04,32,000
	Capital	620,43,16,000	-	620,43,16,000
XXXV. Energy	Revenue	78,64,69,000	-	78,64,69,000
	Loans	50,04,77,000	-	50,04,77,000
XXXVI. Industries and Commerce	Revenue	57,80,50,000	-	57,80,50,000
	Capital	941,11,98,000	-	941,11,98,000
	Loans	330,03,41,000	-	330,03,41,000
XXXVII. Tourism, Art and Culture	Revenue	18,62,66,000	-	18,62,66,000
	Capital	7,03,48,000	-	7,03,48,000
XXXVIII. Civil Supplies Administration	Revenue	75,30,80,000	-	75,30,80,000
XXXIX. Information Technology Electronics and Communications	Revenue	11,61,000	-	11,61,000
XI. Public Enterprises	Revenue	7,14,000	-	7,14,000
Total		23734,87,66,000	409,22,94,000	24144,10,60,000

A. SANTHOSH REDDY,
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Law Department.